

(2018) 09 DEL CK 0344
In the Delhi High Court
Case No : Mac.App. 320 Of 2013

New India Assurance Co Ltd & Ors

APPELLANT

Vs

Deepak Arora & Ors

RESPONDENT

Date of Decision : 29-09-2018

Acts Referred:

Citation : (2018) 09 DEL CK 0344

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

1,Expenses on medicines etc.,"Rs.65,000/-

2,Loss of Income,"Rs.16,428/-

3,Loss of future income,"Rs.2,65,246/-

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4,Special diet expenses,"Rs.7,000/-

5,Conveyance charges,"Rs.7,000/-

6,"Pain, suffering, mental shock and trauma","Rs.25,000/-

7,Loss of amenities etc.,,"Rs.30,000/-

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Total",,"Rs.4,15,674/-

Loss of dependency,"Rs.5,38,860/-",

Funeral expenses,"Rs.10,000/-",

Loss of Estate,"Rs.10,000/-",

Loss of consortium,"Rs.10,000/-",

Total, "Rs.5,68,860/-",